

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I have followed your orders six times till now.

MR. DEPUTY SPEAKER : Please sit down. You will have to follow it ten times.

[English]

Shri T. Govindan to speak now.

(Interruptions)

MR. DEPUTY SPEAKER : Please sit down. I have already called Shri T. Govindan.

(Interruptions)

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy Speaker, Sir, this matter is related to life and property... (Interruptions)

MR. DEPUTY SPEAKER : Please sit down. I can not allow you like this.

(Interruptions)

MR. DEPUTY SPEAKER : This has been indicated against the notice you have given.

[English]

This matter has already been raised by some other hon. Member."

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy Speaker, Sir, the matter which I want to raise is related to life and property. So, I may please be permitted to raise this issue. What ever has been said earlier has been said on different issue... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please sit down. This matter has already been raised by some other hon. Member. This cannot be allowed today.

(Interruptions)

MR. DEPUTY-SPEAKER : I cannot violate the rules. I have not allowed you. You are going on shouting.

(Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record.

(Interruptions)*

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy Speaker, if you don't allow me, I will sit on 'Dharna' in the House itself.

12.56 hrs.

At this stage honourable Member Shri Rajesh Ranjan Alias Pappu Yadav came and sat on the floor near the Table.

Not recorded.

[English]

SHRI T. GOVINDAN : The recent price rise of Urea by ten per cent is a serious matter. It came which the peasants are crying for reduction in fertiliser price. Subsidy allowed to fertilisers like Potash Phosphate is a farce because of the Urea price rise worth Rs. 715 crore a year. It will adversely affect agricultural production.

Almost all political parties demanded withdrawal of the recent price rise of Urea. In Kerala, the price of one bag of Urea was Rs. 170.15. Now it will be Rs. 187.58. With the huge crop damage and increase in production expenses, the peasants will be compelled to avoid the paddy crops. We have to remember that there was price rise for the fertilisers by 30 per cent in 1991 and, in 1992 it was doubled. In Kerala, the rice production is only one-third of the total yearly demand. It will be going down more. This is an irony that when a man who is proud as a farmer is ruling the country now, this anti-peasant move has come. I request the Government to withdraw the recent Urea price rise.

12.59 hrs.

At this stage honourable Member Shri Rajesh Ranjan Alias Pappu Yadav went back to his seat.

[Translation]

SHRI ASHOK PARDHAN (Khurja) : Mr. Deputy Speaker, Sir, I want to bring to the attention of this House and Government the Narora Atomic Power Project located in my Parliamentary Constituency Khurja which generates electricity using atomic power. The condition of the oustees of this project is very miserable. I had raised this issue in the House during the last session also and at that time Mr. Speaker had ruled that this issue should be addressed at once and the problems should be solved. The Minister had then given me assurance that a committee would be set up which would include representative of the people. I would like to state that nothing has been done till now in this regard.

Sir the oustees of four to five villages from my area Narora are now leading a very miserable life. The life of the people of Bijova, Nai Basti, Bagipur etc. has become difficult. The people of these villages are living in low lying areas where water accumulates during the rainy season and living becomes not only difficult but impossible.

Sir, list time the hon. Minister had that their children would be given admission in school there. The members of their families would be attended in the hospitals situated there and treatment would be given to them. But neither are their children given admission in Projects schools nor are the sick family members in their houses are attended in Projects hospitals. In this way all the statements made by the hon. Minister have proved to be untrue. I want to draw your attention towards their critical condition and request you that their problems should be solved speedily and that a committee should

be set up there which will includes people's representatives...*(Interruptions)*

SHRI VINAY KATIYAR : Mr. Deputy Speaker, Sir, in this connection if the ruling given by hon. Speaker during the last session and the assurance given by the hon. Minister is fulfilled then this problem can be solved...*(Interruptions)*

SHRI ASHOK PRADHAN : Mr. Deputy Speaker, Sir, It has all been mentioned in the agreement concluded at that time. It also includes that electricity will be provided within an area of 12 kms. but, nothing has been done inspite of Government order. It is my humble submission through you that their problems should be completely resolved.

SHRI VIJAY GOEL : Mr. Deputy Speaker, Sir, I want to raise an urgent matter of Public importance.

MR. DEPUTY SPEAKER : Please sit down.

SHRI VIJAY GOEL : Mr. Deputy Speaker Sir, those who shout are being heard if we are not given a chance to speak how can we raise important points...*(Interruptions)*

MR. DEPUTY SPEAKER : No, you sit down. You can not go on like this. You can not speak without permission.

(Interruptions)

MR. DEPUTY SPEAKER : What has gone wrong with the mood of the House today. I am not allowing you.

(Interruptions)

13.00 hrs.

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Mr. Deputy-Speaker, Sir, as you know, shipping is the lifeline for the Union Territory of Andaman and Nicobar Islands. The Islands are scattered from Port Blair, the Southern Island, the last Island, the Great Nicobar which is 350 nautical miles away. These Islands do suffer from lack of adequate inter-Island shipping services. For the last one year, the shipping services went from bad to worse and the people, particularly the tribal people living in those remote and isolated Islands, are suffering the most. Time and again, this matter was raised. I tried to draw the attention of the Government and the Minister of Surface Transport to take immediate action to provide inter-Island shipping services to those parts of the country but it was a futile attempt. That is why, once again, through you, I draw the attention of the Government as also the attention of all the Members, irrespective of party affiliations, to this issue and request the Government to kindly consider the plight of those people to have a link with Port Blair, the capital of the Andaman and Nicobar Islands, then how can these people live? Even their marketing facilities, even the vegetables grown by the farmers, and even the essential commodities are all affected due to lack of inadequate inter-Island shipping services.

The Minister of Parliamentary Affairs is busy talking with somebody, he has no time to hear this important issue raised by a Member coming from the Island Territory...*(Interruptions)*

I would, therefore, request him to kindly respond to this matter because it is not one individual person's issue but it is the issue of all the people living in that part. That is why, I request the Government that it should immediately provide one ship either on charter basis or a second-hand vessel should be purchased to provide immediate relief to the people living particularly in Great Nicobar Islands, in Kondul Islands, in Kamotra Islands, in Katchall Islands, in Chawra Islands, in Teresa Islands and in Car Nicobar Islands. I hope my appeal will not fall on deaf ears and the Government would do everything possible.

MR. DEPUTY-SPEAKER : Gentlemen, I have to make one announcement. Listen to me first, please.

On the Motion of Thanks on the President's Address, the reply of the hon. Prime Minister will be on Monday and not today, at 4 p.m.

(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : Please listen to me. I will request Mr. Jena to meet me in the chamber to explain the attitude of the members of his party.

[English]

I feel that this should not be repeated in future.

SHRI RUPCHAND PAL : Sir, as you know, the IDPL was a very prestigious Central Public Sector Undertaking. It was one of the largest pharmaceutical companies of the world. It used to supply almost all the necessary essential life-saving drugs and that also at a very cheap price. But over the years because of mismanagement and corruption, such a prestigious Central Public Sector Undertaking had become sick. Ultimately, the work-force was reduced from 14,000 to 7500. As asked by the BIFR, the IDBI has submitted a revival plan which is very much against the PSU itself as also the work-force. All the trade unions together have submitted an alternative revival package which will retain all the existing work-force as also make it profitable.

I would, therefore, urge upon the Government not to accept the IDBI's proposed revival package but listen to the proposals of the employees, of all the trade unions about that alternative revival package so that this prestigious IDPL as also the people working in this prestigious public sector undertaking can be saved...*(Interruptions)*

[Translation]

MR. DEPUTY SPEAKER : I have no objection if he wants to say something.

(Interruptions)